

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 69(ND)/2015
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. S. K. MOHAPATRA
Hon'ble Member (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 14.07.2016**

NAME OF THE COMPANY: **Mr. Ajit Singh Bhandari & ors.**
VS.
M/s. Bhandari Builders Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act 2013.

S.NO.	NAME	DESIGNATION	COMPANIES ACT 2013.	REPRESENTATION	SIGNATURE
1.	MR. U.K. CHOUDHARY	SENIOR ADVOCATE			
2.	MR. KRISHNENDU DATTA	ADVOCATE			
3.	MR. HIMANSHU VIJ	ADVOCATE			
4.	MR. DIGGAJ PATHAK	ADVOCATE			
5.	MS. SHWETA SHARMA	ADVOCATE			
6.	MR. Pawan Sharma				
7.	MS. Divya Bhatia				
8.	Mr. SUMAIL DUTT	SR. ADV.		FOR R4 and R9	
9.	ANIMESH SINHA	ADVOCATE			

P-T.O.

Order

Ld. Counsel for the parties have pointed out that they have gone through the Report of the Ld. Administrator appointed by the erstwhile C.L.B. vide order dated 15.12.2015 and seek some time to address arguments.

List for arguments on 27.7.2016 at 10.30 a.m.

M.M. Kumar
(CHIEF JUSTICE M.M. KUMAR)

PRESIDENT

S.K. Mohapatra
(S.K. MOHAPATRA)
MEMBER (T)

Dated :14th July, 2016
(P.K. SUD)